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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on the 19<sup>th</sup> December, 2011, agreed without any amendment to the Cable Television Networks (Regulation) Amendment Bill, 2011, passed by Lok Sabha on the 13<sup>th</sup> December, 2011.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha: -

"In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 19<sup>th</sup> December, 2011 agreed without any amendment to the Cable Television Networks (Regulation) Amendment Bill, 2011 which was passed by the Lok Sabha at its sitting held on the 13<sup>th</sup> December, 2011."

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